

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:62
ANSWERED ON:05.12.2013
HIKE IN AIR FARES
Sampath Shri Anirudhan

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of air fares during the peak time charged by Air India Express from different Gulf countries to airports in Kerala;
- (b) whether the Government has taken any steps to regulate the hike in air fares from Gulf countries during season period; and
- (c) if so, the details thereof?

Answer

Minister of CIVIL AVIATION (SHRI AJIT SINGH)

(a): The details of air fares charged by Air India Express from Gulf countries to airports in Kerala are Annexed.

(b) and (c) Air fares are not regulated by the Government. Sub Rule (1) of Rule 135 of the Aircraft Rules, 1937 states that every air transport undertaking engaged in scheduled air services shall establish tariff having regard to all relevant factors, including cost of operation, characteristic of services, reasonable profit and the generally prevailing tariff. The airlines are, therefore, free to fix reasonable charges/fees.